



**Government of Jammu & Kashmir,  
Civil Secretariat, Finance Department**

**NOTIFICATION**

**Srinagar, the 20<sup>th</sup> October 2016**

**SRO 339**..In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Governor is pleased to direct that the following amendment shall be made in the Jammu and Kashmir State Insurance Fund Rules; namely,

1. At the end of Rule 1- the following shall be added as proviso.-

"The Government Employees can take insurance policy up to 50 years of age instead of the Existing limit of maximum 48 years of age"

2. State Insurance Fund Schedule of premium rates scheme 'B' (Endowment Assurance) substituted vide SRO 459 dated 10-12-2010 shall be substituted by the Schedule annexed to this notification. .

By order of the Government of Jammu and Kashmir.

*Sd/*

Commissioner /Secretary to Government,  
Finance Department.

No. A/100(2001)

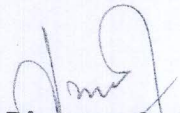
Dated: 20-10-2016

Copy to the :-

1. Advocate General, J&K
2. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
3. All Financial Commissioners.
4. All Principal Secretaries to Government.
5. Principal Secretary to Hon'ble Chief Minister.
6. Chief Electoral Officer, J&K Jammu.
7. All Commissioner / Secretaries to Government.
8. Secretary to HE the Governor.



9. Divisional Commissioner Kashmir/ Jammu.
10. Accountant General, J&K Srinagar/ Jammu.
11. Commissioner of Vigilance, J&K Srinagar.
12. Secretary to Chief Justice J&K High Courts Srinagar /Jammu.
13. Registrar General, J&K High Court Srinagar/ Jammu.
14. Director General, J & K Funds Organization.
15. Director General, Audit and Inspections
16. Director General, Budget.
17. Director General Accounts and Treasuries.
18. Director SKIMS & Ex-Officio Secretary to Govt..
19. All Head of Departments / Managing Directors/ Chief Executive of State PSU's / Autonomous Bodies.
20. Secretary J&K Public Service Commission.
21. All District Development Commissioners.
22. Joint Director Accounts & Treasuries / Funds organization Srinagar/ Jammu.
23. FA&CAO, Flood Control Organization Srinagar / Jammu.
24. Secretary, J&K Legislative Assembly/ Legislative Council.
25. Director Information J&K Srinagar / Jammu.
26. Principal Accountancy Training School Srinagar.
27. Principal Northern Zonal Accountancy Training Institute Jammu.
28. All Financial Advisors & CAO's.
29. All Treasury Officers.
30. General Manager, Government Press, Srinagar / Jammu for publication in Government Gazette.
31. Chief Accounts Officer, Examiner Local fund Audit Cell.
32. General Manager J&K Bank Ltd; Srinagar/Jammu.
33. Private Secretary to Hon'ble Ministers/ Hon'ble Ministers of State for information of the Hon'ble Ministers.
34. Principal Private Secretary to Chief Secretary.
35. All Officers / Section Officers of Finance Department.
36. President Non-Gazetted Employees Union, Civil Secretariat, Srinagar/ Jammu.
37. GAD website ([www.jkgad.nic.in](http://www.jkgad.nic.in))
38. Finance Department's website.

  
**Director Codes,  
Finance Department**

